

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4471
TO BE ANSWERED ON 19TH JULY, 2019**

RELAXATION FOR PRIVATE EDUCATIONAL INSTITUTIONS

4471. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government offers any financial or institutional relaxation for private educational institutions in setting up new medical colleges, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government plans to offer any such relaxation in the near future, if so, the details thereof;
- (c) whether any form of relaxation gives private medical colleges better advantage compared to All India Institute of Medical Sciences or other Government medical colleges; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): No. The regulations of Medical Council of India prescribe minimum standard requirements and criteria for establishment of new medical college. The MCI regulations are statutory in nature and binding on both Government and Private medical colleges/ institutions. The said regulation do not provide for any relaxation for private institutions in setting up new medical colleges.